

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO. 437
TO BE ANSWERED ON 12th DECEMBER, 2018**

SERVICES PROVIDED BY TELEPHONE/ MOBILE OPERATORS

†437. SHRI SUSHIL KUMAR SINGH:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government has reviewed the services being provided to the customers by the telephone/mobile operators of private and public sectors and the capacity expansion made in mobile/ telephone sectors by each of the said companies in the country;
- (b) whether the Government has collected the details of funds allocated and spent for the expansion of telephone/ mobile and internet connection in the country during the last three years and the current year, State-wise and Union territory-wise; and
- (c) if so, the details thereof?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS &
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI MANOJ SINHA)**

(a) Department of Telecommunications (DoT) has been interacting with Telecom Service Providers (TSPs) and reviewing the progress of their action-plans for addressing call drops in their mobile networks on continuous basis.

DoT has taken several policy initiatives to facilitate infrastructure growth for delivery of quality services. These include permitting trading/sharing/ liberalisation of spectrum already granted, permitting passive & active infrastructure-sharing, Notification of Right of Way Rules- 2016, making available government land/buildings for installations of towers etc.

About 9.74 lakh additional Base Transceiver Stations (BTS) for 2G/3G/4G-LTE services have been added by Telecom Service Providers (TSPs) since July, 2015 across the country. The number of BTS installed has been significantly increased from about 7.94 lakh in March 2014 to about 20.07 lakh in November 2018.

(b) to (c) The details of subsidy disbursed from Universal Services Obligation Fund (USOF) for expansion of telephone/mobile and internet connection in the country during the last three years and the current year, State-wise and Union Territory-wise are mentioned in **Annexure-I**.

Annexure-I

State-wise subsidy disbursed during last three years and current year

(Rs. in Crore)

Sr.	Name of States/CCAs	2015-16	2016-17	2017-18	2018-19 (up to October)
1	Andaman & Nicobar Islands	8.11			
2	Andhra Pradesh	1.33	0.66	6.85	3.84
3	Assam	0.55	0.71	0.50	0.99
4	Bihar	2.58	0.88	53.35	18.05
5	Chattisgarh	0.37		118.64	22.90
6	Delhi			0.04	
7	DoT Headquarters*	3032.15	7171.03	6516.45	1674.83
8	Gujarat			0.54	
9	Haryana	1.82	2.56	0.21	0.42
10	Himachal Pradesh	0.30	0.16	0.02	0.02
11	Jammu & Kashmir	0.52	1.97	0.12	0.02
12	Jharkhand	0.16	0.64	168.32	53.56
13	Karnataka	4.17	0.67	9.10	0.01
14	Kerala	1.32	6.22	0.76	0.02
15	Maharashtra	14.10		12.20	2.46
16	Madhya Pradesh	12.58	1.88	4.40	1.89
17	North-East-I **	6.74	15.00	0.33	
18	North-East- II ***	2.04	14.26	0.05	0.01
19	Odisha	1.58	4.03	40.64	16.87
209	Punjab	6.56	2.44	0.66	
21	Rajasthan		1.65	0.45	3.52
22	Telangana			15.49	8.07
23	Tamil Nadu	0.01			91.98
24	Uttar Pradesh (East)	0.77	1.09	26.93	3.44
25	Uttar Pradesh (West)	0.29	0.27	0.33	0.06
26	Uttaranchal	0.19		0.21	0
27	West Bengal	1.76	0.92	22.16	7.38

*Centralised payment by DoT Headquarters.

**North East-I – Tripura, Meghalaya, Mizoram

***North-East – II – Arunachal Pradesh, Manipur, Nagaland
